JOURNAL HOLDINGS

S. No.	Title	Holding	Remarks
		From	
1	ALL INDIA REPORTER	To 1914 to cont.	
2	A.I.R. (Supreme Court) Weekly	2000 to cont.	
3	A.I.R. Civil Case (All India High Court	1998 to cont.	
	Cases)		
4	Andhra Law Times	2009 to cont.	
5	Andhra Weekly Reporter	1969 to 2008	Discontinued
6	Accident Claims Journal	1966 to cont.	
7	Accidents And Compensation Cases	1985 to cont.	
8	Administrative Law Review	1994 only	
9	Agra High Court Reports	1867 only	
10	Ajmer Merwara Law Journal	1945 to 1954	Discontinued
11	All England Law Reports	1936 to cont.	
12	All India Hindu Law Reporter	1975 to cont.	
13	All India Land Acquisition And	1987 to cont.	
	Compensation Cases		
14	All India Prevention of Food Adulteration	1976 to cont.	
	Journal		
15	All India Prevention of Food Adulteration	1972 to to cont.	

	Cases		
16	All India Service Cases Today	1991 to cont.	
17	All India Services Law Journal	1973 to cont.	
18	All India Transport And Accident Cases	1976 to cont.	
19	All Judicial Civil Law Judgment	1984 to cont.	
20	Allahabad Law Journal	1904 to cont.	
21	Allahabad Law Reports	1975 to cont.	
22	American Law Reporter	1992 to 1999	Discontinued
23	Annual Survey Of India	1965 to 2015	Discontinued
24	Arbitration And Works Contract Law	2012 to 2014	Discontinued
	Journal		
25	Arbitration Law Reporter	1983 to cont.	
26	Banking Cases	1996 to cont.	
27	Bengal Law Reporter	1882 to 1885	Discontinued
28	Bombay High Court Reports	1862-65 to 1875	Discontinued
29	Bombay Law Reports	1905 to 1990	Discontinued
30	Calcutta Law (High Court) Reports	1878 to 1883	Discontinued
31	Calcutta Law Weekly Notes	1896-97 to 2011	Discontinued
32	Civil Law Times	1996 to cont.	
33	Commonwealth Law Reports	1905 to 1963-64	Discontinued
34	Commercial Taxes News	2012 to cont.	

 36 Company Law Journal 37 Compilation Of Judgme 38 Consumer Protection Judgme 	ıdgments	1963 to cont. 1950 to 1960 1991 to cont.	Discontinued
comprision of daughte	ıdgments		Discontinued
38 Consumer Protection Ju		1991 to cont.	
	ks Renorter		
39 Copyright &Trade Mar	ns reporter	2001 to 2011	Discontinued
40 Corporate Law Cases		2000 to 2012	Discontinued
41 Crimes		1983 to cont.	
42 Criminal Appeal Repor	ter	1966 to 2010	Discontinued
43 Criminal Law Journal		1955 to cont.	
44 Criminal Law Reporter	(Supreme Court	1973 to to cont.	
&Rajasthan)			
45 Current Central Legisla	tion	1951 to cont.	
46 Current Civil Cases		2012 to cont.	
47 Current Criminal Repo	rts	1992 to cont.	
48 Current Diwani Reports	5	2012 to cont.	
49 Current Indian Statutes		1951 to 2014	Discontinued
50 Current Labour Report	er	1985 to cont.	
51 Current Law Journal		1982 to 2010	Discontinued
52 Current Legal Problems	S	1986 to 1997	Discontinued
53 Current Tax Reporter		1973 to cont.	
54 Cuttack Law Times		1971 to cont.	

55	Debts Recovery Tribunal Cases	2012 to cont.	
56	Delhi Law Times	1982 to cont.	
57	Dhobia Election Cases	1961 to 1969, 1981 to 1991, 1999 to 2000	Discontinued
58	Dhobia Election Reports	1956 only	Discontinued
59	Dishonor Of Cheque Reporter	2012 to cont.	
60	Divorce &Matrimonial Cases	1981 to to cont.	
61	Dominion Law Reports (India)	1948 to 1951	Discontinued
62	Drug Cases (Narcotics)	2012 to cont.	
63	Election Law Reports	1973 to 1991	Discontinued
64	English Law Reports	1900 to 1916	Discontinued
65	Essential Commodities Cases & Food	2012 to 2013	Discontinued
	Adulteration		
66	Excise And Custom Cases	1984 to 2005	Discontinued
67	Excise And Custom Reports	1982 to cont.	
68	Excise Law Times	1996 to cont.	
69	Federal Court Reports	1944 to 1950	Discontinued
70	Gujarat Law Reporter	1960 to cont.	
71	Harvard Law Review	1982 to 1983	Discontinued
72	Indian Law Reports (Allahabad series)	1875-78 to 1972	Discontinued
73	Indian Law Reports (Andhra Pradesh series)	1957-1977	Discontinued
74	Indian Law Reports (Bombay series)	1876-77 to 1985	Discontinued

75	Indian Law Reports (Calcutta series)	1876-1973	Discontinued
76	Indian Law Reports (Delhi series)	1968-cont.	
77	Indian Law Reports (Lahore series)	1920-1947	Discontinued
78	Indian Law Reports (Lucknow series)	1926-1948	Discontinued
79	Indian Law Reports (Madhya Pradesh	1952- Cont.	
	&Madhya Bharat series)		
80	Indian Law Reports (Kerala series)	1951-2002 (3)	Discontinued
81	Indian Law Reports (Madras series)	1876-78 to 1984 (3)	Discontinued
82	Indian Law Reports (Mysore series)	1958-1982	Discontinued
83	Indian Law Reports (Patna series)	1922-1983 1993	Discontinued
84	Indian Law Reports (Pepsu series)	1951 to 1953	Discontinued
85	Indian Law Reports (J &K series)	1971, 1972, 1974	Discontinued
86	Indian Law Reports (H. P. series)	1973 to 1975, 1977 to 1980, 1983, 1985, 1990	Discontinued
87	Indian Law Reports (Gujarat series)	1964 to 1970	Discontinued
88	Indian Law Reports (Rajasthan series)	1951 - Cont.	
89	Indian Law Reports (Punjab series)	1955 - Cont.	
90	Income Tax Journals	1963 to 1989(1)	Discontinued
91	Income Tax Reports	1933 to cont	
92	Indian Appeals	1873-74 to 1948-49	Discontinued
93	Indian Bar Review (Formerly known as	1972 to Cont.	

	"Journal of the Bar Council of India")		
94	Indian Cases	1909 to 1931	Discontinued
95	Indian Factories And Labour Reports	1961 to cont.	
96	Indian Factory Journal	1965-66 to 2004	Discontinued
97	Indian Gazette	1977 to 2015	Online Since 2016
98	Indian Judgment Reporter	2012 to cont.	
99	Indian Rajasthan Statues	1965 to 1973	Discontinued
100	Indian Social Legal Journal	1991 to cont.	
101	Jabalpur Law Journal	1982 to 1985	Discontinued
102	Journal Of Indian Law Institute	1961 to cont.	
103	Judgment Today	1989 to cont.	
104	Judicial Surveyor	1986 only	Discontinued
105	Karnataka Law Journal	1971 to cont.	
106	Kerala Law Journal	1999 to 2000(2)	Discontinued
107	Kerla Law Times	1982 to cont.	
108	Labour And Industrial Cases	1968 to cont.	
109	Labour Law Journal	1950 to cont.	
110	Labour Law Notes	1981 to cont.	
111	Labour Law Reports	1979 to cont.	
112	Law Quarterly Review	1981 to 2007	Discontinued
113	Law Report Of India	1999 to 2004	Discontinued

114	Law Report Queen / King Bench Division	1865 to 1943, 1978 to 1983	Discontinued
115	Law Reports Of The Commonwealth	1985 to 1996	Discontinued
116	Law Reports Admiralty Ecclesiasheal Cases	1865 to 1875	Discontinued
117	Law Reports And Court Of Exchequer Case /	1865 to 1880	Discontinued
	Division		
118	Law Reports Chancery Appeal Cases	1865 to 1875	Discontinued
119	Law Reports Chancery Division	1875 to 1943, 1978 to 1983	Discontinued
120	Law Reports Common Pleas Cases/ Division	1865 to 1880	Discontinued
121	Law Reports Crown Cases (Revision)	1865 to 1875	Discontinued
122	Law Reports Equity Case	1865 to 1875	Discontinued
123	Law Reports Family Division	1978-79 &1982- 83	Discontinued
124	Law Reports Irrish Appeal Cases	1866 to 1943 1978 to 1983	Discontinued
125	Law Reports Privy Council Appeal Cases	1865 to 1875	Discontinued
126	Law Reports &Divorce Cases	1865 to 1942	Discontinued
127	Law Reports Statutes	1866 to 1944	Discontinued
128	Law Teller	1998 to cont.	
129	Lekhavigya	2001 to cont.	
130	Madhya Pradesh Law Journal	1982 to cont.	
131	Madras High Court Reports	1862-63 to 1874-75	Discontinued
132	Madras Law Journal	1894, 1899, 1906 to cont.	
133	Marwar Law Reporter	1933 to 1938	Discontinued

134	Marwar Law Reports	1944 to 1947	Discontinued
135	Medico Legal Reports	1992 only	Discontinued
136	Modern Law Review	1981 to 1997	Discontinued
137	Moore's Indian Appeal	1836 to 1872	Discontinued
138	Municipal & Corporation Cases	1973 to cont.	
139	North West Provinces High Court Reports	1908 only	Discontinued
140	National Commission Judgment	2012 to cont.	
141	Negotiable Instrument Judgment	2012 to cont.	
142	Patna Law Journal Reports	1990 to cont.	
143	Public Law	1993 to 2007	Discontinued
144	Punjab Law Reporter	1900 to cont.	
145	Rajasthan Accident Reporter	2012 to cont.	
146	Rajasthan Criminal Cases	1976 to cont.	
147	Rajasthan Criminal Decision	2012 to cont.	
148	Rajasthan Dandik Nirnay Patrika	1985 to 1987	Discontinued
149	Rajasthan Digest Monthly	2012 to 2014	Discontinued
150	Rajasthan Diwani Nirnay Journal (Supreme	1997 to cont.	
	Court &Rajasthan High Court Judgment)		
151	Rajasthan Gazette	1950 to cont.	
152	Rajasthan Law Reporter	1982 to 2009	Discontinued
153	Rajasthan Law Times	1963 to cont.	

154	Rajasthan Law Weekly	1950 to cont.	
155	Rajasthan Revenue Decision	1954 to cont.	
156	Rajasthan State Current Statutes	1976 to cont.	
157	Rajasthan Tax Judgments &Statutes	1987 to 1991	Discontinued
158	Rajasthan Vidhi Patrika	1985 to 1998	1991 to 1994 are not available &Discontinued
159	Rajdhani Law Reporter	1971 to 1996	Discontinued
160	Recent Arbitration Judgment	2012 to cont.	
161	Rent Control Reporter	1969 to cont.	
162	Rent Control Journal	1969 to 2014	Discontinued
163	Rent Law Reporter	1977 to cont.	
164	Rules And Order (local Raj) / Compilation Of	1954 to 1999	Discontinued
	Important Circular Cases		
165	Supreme Court Civil Decision & Criminal	2003 only	Discontinued
	Cases Of Supreme Court		
166	Supreme Court Weekly Reporter	1968 to 1983	Discontinued
167	Sachivalaya Sandesh	1981, 1983 to 1987	Discontinued
168	VAT &Service Tax Cases	1951 to cont.	Formerly known as Sales Tax Cases
169	Sales Tax Literature	1981 to 1990	Discontinued
170	Scale	1997 to cont.	
171	Service Law Cases	1973 to 1990	Discontinued

172	Service Law Weekly Reporter	1967 to cont.	
173	Supreme Court Cases	1969 to cont.	
174	Supreme Court Cases (Criminal)	1970 to cont.	
175	Supreme Court Cases (Labour &Service)	1973 to cont.	
176	Supreme Court Cases (Taxation)	1982 to 1990	Discontinued
177	Supreme Court Journal	1962 to cont.	
178	Supreme Court Monthly Digest	2001 to 2006	Discontinued
179	Supreme Court Notes	1966-1969, 1971-80	Discontinued
180	Supreme Court Report	1953 to cont.	
181	Supreme Reported Judgment	2012 to 2015	Discontinued
182	Supreme Today	1997 to cont.	
183	Supreme Views Law Report	1986 to 1992(1)	Discontinued
184	Southerland Weekly Reporter	1895 to 1910	Discontinued
185	Tax Cases (Foreign)	1979 to 1983	Discontinued
186	Tax Law Review	1982 to 1988	Discontinued
187	Tax Referencer	1981 to cont.	
188	Tax Reporter/ Bar Reporter	1967 to 1997	Discontinued
189	Tax Update	2001 to cont.	
190	Taxation Law Reporter	1971 to 2012	Discontinued
191	Uchach Nyayalaya Civil Nirnaya Patrika	1987 to cont.	
192	Uchach Nyayalaya Dandik Nirnaya Patrika	1987 to cont.	

193	Uchachatam Nyayalaya Nirnaya Patrika	1987 to cont.	
194	Uchchatam Nyayalaya Nirnaya Sar	1982 to 2011	Discontinued
195	United State & Supreme Court Reports /	1882 to 1996	Discontinued
	Divison		
196	Unreported Judgments (Supreme Court)	1969 to 2011(6)	Discontinued
197	Vidhika	1989 to 1993	Discontinued
198	Western Law Cases (Supreme Court &Civil)	2012 to cont.	
199	Weekly Law Notes	1968 TO 2001(4)	Discontinued
200	Weekly Law Notes (Unreported Cases)	1974 to 1993	Discontinued
201	Weekly Law Reporter	1978, 1982	Discontinued
202	Western Law Cases	1991 to cont.	
203	Western Law Cases (Unreported Cases)	1996 to cont.	
204	Writ Law Reporter	1991 to 1998	Discontinued